

**THE HYDERABAD AGRICULTURAL IMPROVEMENT  
FUND ACT.**

**No. XLV OF 1952.**

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**\*THE HYDERABAD AGRICULTURAL IMPROVE-  
MENT FUND ACT, 1952.**

No. XLV of 1952.

*An Act to provide for the establishment of the  
Agricultural Improvement Fund for the  
State of Hyderabad.*

WHEREAS it is expedient to establish a Fund for the State Preamble.  
of Hyderabad for the purpose of agricultural improvements ;

It is hereby enacted as follows :—

1. (1) This Act may be called the Hyderabad Agricultural Improvement Fund Act, 1952. Short title and commencement.

(2) It shall come into force at once.

2. There shall be established a Fund in the nature of Establishment  
an imprest entitled the Agricultural Improvement Fund of of the Agricultural  
the State of Hyderabad into which shall be paid, from and Improvement  
out of the consolidated Fund of the State such moneys as may Fund of the State  
be collected from time to time, by way of licence fees under of Hyderabad.  
clause 8 of the Foodgrains (Licensing and Procurement)  
Order, 1952.

3. (1) The Agricultural Improvement Fund of the State Custody of the  
of Hyderabad shall be held on behalf of the Rajpramukh by Agricultural  
the Secretary to the Government of Hyderabad in the Improvement  
Department of Finance. Fund and withdraw-  
als therefrom.

(2) No advances shall be made out of such Fund  
except for the purpose of meeting such expenditure as may  
be prescribed by rules made under this Act and without the  
authorisation of the Minister in charge of Agriculture who  
shall be assisted by a Committee consisting of the Secretary in  
charge of Agriculture, the Secretary in charge of the Finance  
Department, the Director of Agriculture and three members  
of the Hyderabad Legislative Assembly nominated by the  
Government.

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Power to make  
rules.

4. For the purpose of carrying out the objects of this Act, the State Government may make rules regulating all matters connected with or ancillary to the custody of the payment of moneys into and the withdrawals of moneys from the Agricultural Improvement Fund of the State of Hyderabad.